

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No.: 318(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
14.11.2017**

**NAME OF THE COMPANY : M/s. Vithi Vacations Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: Mr. Himanshu Grover, CS

**ORDER**

The reply of the ROC is on record. Notice has not been effected to the Income Tax Department. Steps be taken for service through the standing counsel returnable on 29<sup>th</sup> November, 2017.

Sd—

**(S. K. Mohapatra)**  
**Member (T)**

Sd—

**(Ina Malhotra)**  
**Member (J)**